

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4498
ANSWERED ON:20.08.2010
PACKAGING OF EDIBLE OIL MILK
Ramkishun Shri ;Reddy Shri Komatireddy Raj Gopal

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether packaging of edible items including oil and milk in G.P./poly sheets is harmful to the people and causes various diseases;
- (b) if so, the facts in this regard;
- (c) the reasons for not banning their widespread use in the country;
- (d) whether the Government has received complaints against any milk/edible oil company in this regard;and
- (e) if so, the details thereof along with the corrective measures taken/proposed on the matter?

Answer

MINISTER OF THE STATE IN THE MIISTRY OF HEALTH & FAMILY WELFARE (SHRIDINESH TRVEDI)

(a) to (c) For safe packaging food items, Rule 49 of Prevention of Food Adulteration (PFA) Rules, 1955 prescribed conditions for sale, wherein it is prescribed that no person shall use for manufacturing, preparing or storing any food or ingredient of food for intended for sale:

any utensil or container which is imperfectly enamelled or imperfectly tinned or which is made of such materials or is in such a state as to be likely to injure such food or render it noxious.

in containers made of plastic material not conforming to IS 10146 (Specification for polyethylene in contact with foodstuffs).

(d) & (e) No such complaint has come to the notice of Government. The PFA Act, 1954 and the Rules made there under are implemented by the State/UT Governments who draw regular samples of various food products and take appropriate action under PFA Rules, 1955, if the samples are found not conforming with the standards under PFA Rules, 1955.